STAMP DUTY

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GOVT, OF BIHAR

REGISTRATION EXCISE A PROHIBITION DEPT PATINA SCORE PATINA (RESERVE)

(c)	Punishment imposed :	NO

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4 . Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3 u+5
)	Cash in hand	30000;00	15000200	4000 200	1000=00	2000:00
(ii)	Details of Deposits in Bank Gram accounts (FDRs, Term Deposits An and all other types of Deposits P.M. including saving accounts),474500 Deposits with Financial R4-214. Institutions, Non Banking Actual Financial Companies and \$1474 Cooperative societies and the vide amount in each such deposit 200	e/No 960 RS 73 Mirgani Ae/I Moolo COS U8 73=00 SBI mirg MUTUAL 825 R LOT SBI Bibar MOUNTAIN PAR	p. (c) (c) (c) (c)	Pappu Kumar P.H.B. Mizgers Ac/No 474500 100032349 RS 33078=00		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	×	×	*	*	V
(iv)		L.12. Rs - 5000=00 ye Som an Rupi 0000=00 pon	ecos).	~		`
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	*		`	~	>-
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	×	>	*	>0	>
(vii)	Jewelry, bullion and valuable thing (give details of weight and S value)	Boold-100gr ilus - 100gr 360000=W	m SIN -100	gru x	∕20	Ж

Rampowak Singh

(viii)	Any other assets such as value of Claims/interest	×	X	70	70	>0
(ix)	Gross Total value	>	×	×	×	b

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	Baleshra. Haraynpur Mingarry.	>	>	*	> -
	Area (Total measurement in acres)	4 Bigha. Ol Katha-	×	>	×	Ж
	Whether inherited property (Yes or NO)	yes for father.	×	× .	>-	×
	Date of purchase in case of self acquired property	1996+02012	7	~	70	مز
	Cost of Land (in case of purchase)at the time of purchase	8342005m	>>	>	70	>-
	Any Investment on the land by way of development, construction etc.	MO	7	*	4	>
	Approximate Current market value	399850024	*	74	70	ط
(ii)	Non-Agricultural Land Location(s) Survey number(s)	×	*	%	>>	>
	Area (Total measurement in sq. ft.)	х	>	>	×	×
	Whether inherited property (Yes or NO)	\ \	>	×	>-	6
	Date of purchase in case of self acquired property	ж	>	×	×	×
	Cost of Land (in case of purchase) at the time of purchase	>	×	*	×	×
	Any Investment on the land by way of development, construction etc.	>	×	*	>	>
	Approximate Current market value	*	>	>	1/4	>
(iii)	(metading sparaments) (Location(s) -Survey number(s)	>	*	>	>>	>
1	Built up Area (Total) measurement in sq. ft.)	>	×	×	×	>

Reg. No 1640/J

Ranseway Singh

	Whether inherited property (Yes or NO)	>		>0	×	×
	Date of purchase in case of self acquired property	10	_	_	_	_
	Cost of property (in case of purchase) at the time of purchase	>4	_	_	_	
	Any Investment on the property by way of development, construction etc.	>	>-	' 20	>	b
	Approximate Current market value	×	*	49	70	6
(iv)	apartments,) -Location(s) - Survey number(s)	Balestra tela Asmand tola		×	×	×
	Area (Total measurement in sq. ft.)	1 Kotha	· ·	×	×	×
	Built up Area (Total measurement in sq. ft.)	×	×	X	>	b
	Whether inherited property (Yes or NO)	×	×	×	X	X
	Date of purchase in case of self acquired property	>	×	×	×	×
	Cost of property (in case of purchase) at the time of purchase	×	*	*	>-	>
	Any Investment on the land by way of development, construction etc.	У	*	×	×	>
	Approximate Current market value	120000200	×	×	×	×
v)	Others (such as interest in Rayapho property) Riwglvay, R	1 830000 ZW	×	×	×	×
(vi)	Total of Current Market Value of (i) to (v) above R5-		×	*	×	×

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	P.N.B.mirgan 300000 = 00 Ala con 400 VIII	5 - ×	*	×	×
6	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount odistanding Nature of Joan	*	*	>	*	×
1	Reg. No 1640AJ &		4	Ramse	sat Sla 5.02.1	gh 3

	Any other liability	*	×	×	×	X
	Grand total of liabilities	×	×	×		_
(ii)	Government Dues: Dues to departments dealing with government accommodation	×	×	×	×) k
	Dues to departments dealing with supply of water	×	×	×	×	Xe.
	Dues to departments dealing with supply of electricity	×	*	×	*	\ \ \
	Dues to departments dealing with supply of telephones/mobiles	×	· ×	>	×	20
	Dues to departments dealing with government transport (including aircrafts and helicopters)	х	*	×	×	×
	Income Tax Dues	*	*	×	×	×
	Wealth Tax Dues	*	×	×	×	
	Service Tax Dues	×	×	×		x
	Municipal /Property Tax Dues	×	×	×	- X	X
	Sales Tax Dues	>	×	<i>x</i>	x x	x
	Any other dues	>	×	×	>	×
	Grand total of all Govt. dues	>	>	×	λ	>

(7) Details of profession or occupation:

a. Self lubil rulling Party Bihar vidhan Sabha Cours m. L. A. Hathuwa Constituoney.

b. Spouse House wiffe.
(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum. Ramsowak Singh.
2.	Full postal address	M- Asmend tela p.c. Baleshya D.S. Uncharagen
3.	Number and Name of the constituency and state	Dist Goodalgam (Aihar) DIN - 841438 104 Hathuwa Confituency Safal of Dish ar
专	Name of the Political party which set up the candidate (otherwise write 'Independent')	Jantadal 14)
4	(a) Number of cases in which conviction order passed other than those referred to in Form 26)	*
PATT Rog.	NOIA)	5 Rambarale Study
OVI	OF BIND	Rames 5.02.13

	c	c) Total number of Pending ourt (s) have taken cognizar	cases wher	e the	05		
5		AN of			Year for which Income Tax Re		Total Income Shown
-	-	Candidate AJKPS 3	1271		2010-201	1	96000=00
-) Spouse: *			*		*
6.) Dependents *			*		*
0,	+	Details	of Assets		ities in rupees		
A.	+	Description Moveable	Self	Spous	e Dependent-	I Dependent	-II Dependent-III
		Asset (Total value)	*	+	*	×	>>
B.		Immovable Asset	*	×	>0	×	>-
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	*	×	>	*	>
	(ii)	Approximate Current Market Price of Asset (Total Value)	×	×	×	*	>
7		Liabilities					
		(i) Government dues (Total)	×	×	×	×	>-
		(ii) Loans from Bank, Financial Institutions and others (Total)	×	×	1	×	~
8.	((ghest educational qualific Give details of School / Uni urse) (Name of the School	versity edu	nter me	full form of the	certificate/ d	iploma/ degree

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Pakas thi	s the	D 2013,
OTAR	0000	Ransewalls Su
ARBINA RUMAR	the devoners. I. Is	DEPONENT
Rog. No 1640/J	Mpo page 20 de de	RAM SEWAL CIT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned. Ranceway grigh

The affidavit should be either typed or written legibly and neatly.